

**PUNJAB VIDHAN SABHA SECRETARIAT**

**Unstarred Questions**

**TO BE ASKED AT THE MEETING OF PUNJAB VIDHAN SABHA TO BE HELD ON  
Friday, the 15<sup>th</sup> February, 2019**

**Number of cases registered against drug peddlers/ smugglers**

- 239. Sardar Nazar Singh Manshahia, M.L.A.**:- Will the Chief Minister be pleased to state:-
- the number of cases registered every year against various drug peddlers/ smugglers during the last five years;
  - the year-wise number of cases out of the aforesaid cases in which challans have been filed in the court and the number of remaining cases;
  - the number of accused who have been convicted and who have been acquitted in the cases by the court?

**Number of Distilleries**

- 240. Sardar Nazar Singh Manshahia, M.L.A.**:- Will the Chief Minister be pleased to state:-
- the number of distilleries which were running in the Punjab State upto 31<sup>st</sup> March, 2012 and the quantum of liquor produced by the same;
  - the number of distilleries running at present togetherwith the quantum of liquor produced by these distilleries?

**Number of dengue cases in Punjab**

- 241. Sardar Nazar Singh Manshahia, M.L.A.**:- Will the Health and Family Welfare Minister be pleased to state:-
- the total number of cases of dengue detected in the year 2017 and 2018 in the Punjab State;
  - the total number of fogging machines in the Punjab State for killing mosquitoes/ for spray purpose ;
  - the total amount of expenditure incurred on this insecticide spray in the State;
  - the total expenditure incurred over fogging in order to control dengue in Mansa city?

**Beneficiaries of Atta Dal Scheme**

- 242. Sardar Nazar Singh Manshahia, M.L.A.**:- Will the Food and Civil Supplies Minister be pleased to state:-
- whether benefit of Atta-Dal Scheme is being given to thousands of ineligible beneficiaries in Punjab;
  - whether number of beneficiary and any limit has been prescribed as per the policy of the govt. or is given to each person whosoever is eligible for Atta-Dal scheme;
  - whether ineligible beneficiaries have been found during checking of beneficiaries registered under this scheme; if so, the action taken against those officers/employees who have made their beneficiary card?

**To release budget for Mirthal Nalunga Bridge**

- 254. Shri Amit Vij, M.L.A.**:- Will the Public Works (B & R) Minister be pleased to state the time by which the budget of Rs. 23 crore earmarked for Mirthal Nalunga Bridge in the last budget will be released?

**To get remaining Budget released for Talwara Jattan Bridge**

- 255. Shri Amit Vij, M.L.A.**:- Will the Public works (B & R) Minister be pleased to state the time by which the remaining budget of approximately Rs.3.5 crore for Talwara Jattan High level bridge will be released for which an amount of Rs. 22 crore was released in the last budget session?

**To transfer B.P.E.O-1 again at Pathankot**

- 257. Shri Amit Vij, M.L.A.**:- Will the Education Minister be pleased to state the time by which the Block Primary Education office-1, will be transferred at Pathankot again as majority of urban schools fall under Assembly Constituency Pathankot?

**To shift Govt. Primary School, M.C., Bazaar in S.M.S Senior School**

258. **Shri Amit vij, M.L.A.:-** Will the Education Minister be pleased to state the time by which the Govt. Primary School M.C Bazaar will be shifted in S.M.S Govt. Senior Secondary School keeping in view the health of 30 students studying in said school due to passing of filthy rivulet nearby?

**To provide water works in the villages of Assembly Constituency Banga**

262. **Dr. Sukhwinder Kumar, M.L.A.:-** Will the Water Supply and Sanitation Minister be pleased to state the time by which potable water will be provided to the people of those villages of Assembly Constituency Banga where water works were not installed by the govt.?

**To appoint teachers of Science Subject**

264. **Dr. Sukhwinder Kumar, M.L.A.:-** Will the Education Minister be pleased to state the number of govt. Schools without teachers of Science Subject in Assembly Constituency Banga alongwith the time by which the Science teachers will be appointed in those schools?

**Details of Adarsh Schools in Assembly Constituency Banga**

266. **Dr. Sukhwinder Kumar, M.L.A.:-** Will the Education Minister be pleased to state the number of Adarsh Schools in Assembly Constituency Banga, the total number of students and teachers separately in these schools and the head from which the salary is paid to the teachers of these schools; the details thereof?

**To save the Ghaggar River from being polluted**

273. **Sardar Dilraj Singh Bhunder, M.L.A.:-** Will the Chief Minister be pleased to state whether it is a fact that groundwater of Malwa area of the State too has polluted due to mixing of chemical laden water of factories with the water of Ghaggar river which enters again Mansa, Bathinda, Sangrur and Patiala districts of Punjab after passing through areas of Haryana which leads to suffering of people from ailments ; if so, the details of action being taken by the Government to make the water of Ghaggar river pollution free ?

**To handover ownership rights to shopkeepers in Municipal Council Sardulgarh**

276. **Sardar Dilraj Singh Bhunder, M.L.A.:-** Will the Local Government Minister be pleased to state whether it is a fact that the ownership rights have not been entrusted to those shopkeepers of Municipal Council Sardulgarh who are doing their business since long and have deposited their prescribed fee fixed by the department under policy framed by Local Government Department Punjab; if so, the reasons therefor alongwith the time by which the ownership rights to them shall be handed over ?

  
Superintendent  
Punjab Vidhan Sabha  
Chandigarh

Chandigarh  
The 13<sup>rd</sup> February, 2019

Shashi Lakhanpal Mishra,  
Secretary,  
Punjab Vidhan Sabha.